

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 111

CP(CAA) No. 45/Chd/Chd/2023  
(2nd motion)

**IN THE MATTER OF:**

Steadfast Healthcare Pvt. Ltd. & Ors

...Transferor Companies

**Under Section:** 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 03.05.2024.

Sd/-

Court Officer

Preeti  
10.04.2024